

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 62 & 47 of 2013

Dated : 21st November, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 62 of 2013

**PTC India Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Anr. Respondent (s)**

**Counsel for the Appellant (s): Mr. Amit Kapur
Mr. Rajiv Bhardwaj
Mr. Vishal Anand
Mr. Varun Pathak**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swagatika Sahoo for GUVNL**

Appeal No. 47 of 2013

**Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
PTC India Ltd. & Anr. Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swagatika Sahoo
Counsel for the Respondent(s): Mr. Amit Kapur
Mr. Rajiv Bhardwaj
Mr. Vishal Anand
Mr. Varun Pathak for PTC**

ORDER

Heard Mr. M.G. Ramachandran, the learned counsel for some time.

Post the matter for further hearing on **27.11.2013.**

**(Rakesh Nath)
Technical Member
ts/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**